## Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

## **Appeal No. 89 of 2010**

Dated: 2nd August, 2010

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member Hon'ble Mr. Justice P.S. Datta, Judicial Member

M/s Sukhbir Agro Energy Ltd. ... Appellant (s)

Versus

U.P. Power Corporation Ltd. & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr. Sandeep Khungar & Mr. Abhishek Puri

Counsel for the Respondent (s): Mr. Pradeep Misra, Mr. Daleep Kr. Dayani &

Mr. Manoj Kr. Sharma for R.1

## **ORDER**

Admit. Issue notice. Mr. Manoj Kr. Sharma appearing on behalf of Mr. Pradeep Misra, takes notice on behalf of Respondent No.1. Notice to be issued to the other Respondents returnable on 29.09.2010. Dasti service is permitted.

Post the matter on **29.09.2010**.

(Justice P.S. Datta) (Rakesh Nath) (Justice M. Karpaga Vinayagam)
Judicial Member Technical Member Chairperson

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